

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11469/17/24]

- (v) (a) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11470/17/24]

- (vi) (a) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11471/17/24]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Animal Welfare Board of India, Ballabgarh, Haryana, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11472/17/24]

I. Statement of Accounts (2022-23) of SEBI, Mumbai and related papers

II. Report and Accounts (2022-23) IEG, Delhi and related papers

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Annual Statement of Accounts of the Securities and Exchange Board of India (SEBI), Mumbai, for the year 2022-23, and the Audit

Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. L.T. 11496/17/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Institute of Economic Growth (IEG), Delhi, for the year 2022-23, together with Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 11373/17/24]

I. Reports and Accounts (2022-23) of ITPO, New Delhi; ECGC Ltd., Mumbai; Tobacco Board, Guntur; and APEDA, New Delhi and related papers

II. Reports and Accounts (2022-23) of Coffee Board, Bengaluru; Rubber Board, Kottayam; CAPEXIL EPC, Kolkata; EPCES, New Delhi; and FIEO, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table:—

I. (A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Forty-sixth Annual Report and Accounts of the India Trade Promotion Organisation (ITPO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11264/17/24]

- (ii) (a) Sixty-fourth Annual Report and Accounts of the ECGC Ltd., Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above corporation.